

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1955/95

New Delhi this the 17th day of October 1995.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr R.K.Ahooja, Member (J)

Bhag Singh
Qr.No.1048/V.N.H. IV
Faridabad.
and others

Applicants

(By Advocate: Shri C.B.Pillai)

Versus

1. Secretary to the Govt. of India
Dept. of Agriculture & Cooperation
Ministry of Agriculture
New Delhi.
2. The Plant Protection Advisor
Dte. of Plant Protection
and Storage
N.H. IV Faridabad.

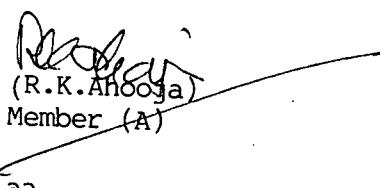
(None)

...Respondents.

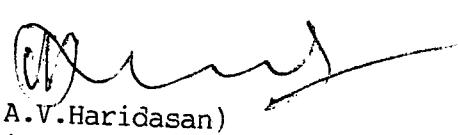
O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel of the applicant seeks permission to withdraw the application. The application is therefore closed as withdrawn.


(R.K.Ahooja)
Member (A)

aa.


(A.V.Haridasan)
Vice Chairman (J)